

Integrated Action Plan in Andhra Pradesh

3001. SHRI JESUDASU SEELAM: Will the PRIME MINISTER be pleased to state:

(a) whether Government is planning to extend the 'Integrated Action Plan' to more districts in order to check the spread of left wing extremism in the country;

(b) the amount of funds given to Andhra Pradesh under the 'Integrated Action Plan' over the past five years for developmental activities; and

(c) the details of the success of Integrated Action Plan in Andhra Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI ASHWANI KUMAR): (a) Yes, Sir. A proposal for extension of the Integrated Action Plan (IAP) to more districts is under consideration of the Government.

(b) The Integrated Action Plan was approved by the Government on 25.11.2010 for 60 Selected Tribal and Backward Districts including two districts of Andhra Pradesh, namely, Adilabad and Khammam. In 2010-11, an amount of Rs. 50 crore was released to the State Government @ Rs. 25 crore per district. Six more districts of Andhra Pradesh were included under IAP on 7.12.2012, namely, East Godavari, Karimnagar, Srikakulam, Visakhapatnam, Vizianagaram and Warangal. In 2011-12, a total amount of Rs. 240 crore was released @ Rs. 30 crore per district for the eight districts of the State covered under IAP.

(c) The District Collectors/District Magistrates concerned upload data on line on the implementation of IAP on the MIS portal developed by the Planning Commission which can be reached at <http://pcserver.nic.in/iapmis>. As per the information uploaded on the MIS, an amount of Rs. 290 crore has been released to the State Government against which expenditure of Rs. 81.15 crore has been reported *i.e.* about 28%. A total number of 2540 works have been taken up of which 979 works have been completed.

Migration of youth from rural areas

†3002. SHRI ASHK ALI TAK: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the youths from rural areas are constantly migrating to cities in order to get employment;

(b) whether it is also a fact that due to this the pressure of population in the urban areas is increasing and crimes are also increasing; and

(c) the steps being taken by Government to stop the migration of youth from rural areas of cities, details thereof?

† Original notice of the question was received in Hindi